

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 152 OF 2016

Dated: 19th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**NTPC Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Ms. Shikha Ohri

Counsel for the Respondent(s) : -

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **02.08.2018**.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

mk/tpd